3. Discussion on the Motion of Thanks on the President's Address — 12 hours
4. General discussion on the Budget (Railways) for 2016-17
5. Consideration of any item of Government Business carried over from today's order paper.

RE. RAISING OF VARIOUS ISSUES LIKE JNU AND HURTING OF RELIGIOUS SENTIMENTS BY HON'BLE MEMBERS

सुश्री मायावती (उत्तर प्रदेश): माननीय उपसभापति जी, जेएनयू और रोहित के मामले में जो चर्चा चल रही है **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: No, no. One second. I will allow you. Just a minute. I only want...

सुश्री मायावती: हमारी पार्टी यह चाहती है कि ज़ीरो ऑवर और क्वेश्चन ऑवर को सस्पेंड करके सबसे पहले उस पर माननीय मंत्री का जवाब होना चाहिए। **...(व्यवधान)...**

SHRI ANAND SHARMA (Rajasthan): Sir, before anything is raised, we would like to draw the attention of the Chair. ...(*Interruptions*)...

सुश्री मायावती: सर, आप उनको हाउस में बुलाएं और वे डिबेट का जवाब दें। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: I got the point; I understand. Your point is valid. I will come to that. ...(*Interruptions*)... I will come back to all of you. One minute.

श्री के. सी. त्यागी (बिहार): सर, जो बहन मायावती जी ने कहा है, मैं उसका सपोर्ट करता हूं। **...(व्यवधान)...**

श्री उपसभापतिः त्यागी जी, बैठिए। **...(व्यवधान)...** I will call you. I have only one request. Kumari Mayawati has raised a point, very relevant and pertinent. Mr. Anand Sharma, you too want to say something. I will allow you. But first, I would listen and react. After that, let us keep quiet. Even yesterday, we could not take up Zero Hour. Today we have to take up the Zero Hour. Many Members are after me.

SHRI BAISHNAB PARIDA (Odisha): Sir, when will the Minister reply?

MR. DEPUTY CHAIRMAN: I would be coming to that. I said, that is a subject. ...(*Interruptions*)... Mr. Anand Sharma, let me first dispose of this matter first, as she stood up first. Kumari Mayawati, your point is this. You have said that an assurance was given by the Minister. Isn't it?

सुश्री मायावती: माननीय उपसभापति जी, मेरा यह कहना है कि जेएनयू और श्री रोहित के प्रकरण बहुत ही महत्वपूर्ण हैं। इनके ऊपर जो डिबेट चल रही थी, उस पर माननीय मंत्री को

जवाब देना था, लेकिन कल उन्होंने उसका पूरा जवाब नहीं दिया। मेरी आपसे यह रिक्वेस्ट है माननीय मंत्री को सदन में बुलाया जाए और वे इस डिबेट का जवाब दें। इसके लिए जरूरत हो तो आप ज़ीरो ऑवर और क्वेश्चन ऑवर को भी सस्पेंड करे, यह बहुत जरूरी है। मंत्री जी आ गई हैं, आप इनसे बोलिए कि ये इसका जवाब दें। **...(व्यवधान)...**

SHRI TIRUCHI SIVA (Tamil Nadu): No, no. ...(*Interruptions*)...

SHRI JAVED ALI KHAN (Uttar Pradesh): Sir, I have a point of order. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no. No point of order now. ...(*Interruptions*)... Sit down. Let me respond to a Leader. ...(*Interruptions*)... You may sit down.

SHRI ANAND SHARMA: Mine is also a point of order. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma, I will call you next. One minute. Let me deal with that. Otherwise, everything would go *topsy-turvy*. ...(*Interruptions*)... I am assuring you that I would call you. Now, the first point is, on the matter raised by Kumari Mayawati, the Chair is also involved, because the day-before-yesterday, Kumari Mayawati has made a demand, and that demand is known to everybody. It was that a *dalit* member should be appointed in the Judicial Commission.

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): That is our demand too.

MR. DEPUTY CHAIRMAN: On that ground, the House was stalled for three-four hours and finally, some leaders of the parties came to me and requested me, saying that I should also take an initiative in resolving it and, therefore, there was some kind of an agreement. It was that the Government, or the concerned Minister, while replying, would respond to that particular question. Then, the hon. Member, Ms. Mayawati, said that the Chair should endorse that and should also say that. Because I was so eager to see the House functioning smoothly – otherwise, I should not have been party to that – because I was anxious to see the House functioning smoothly, I also agreed and endorsed what the Government said, that her specific demand will be responded to. I too made an additional comment from my side 'that the Government may consider it seriously'. So, I made that remark. Therefore, your demand is correct. ...(*Interruptions*)... No, no. Let the Minister also listen. It is for the Government or, whoever is the Minister responsible, to come to the House and respond to the demand of Kumari Mayawati, which is a commitment here. That is number one. That has to be done. We will decide the time. ...(*Interruptions*)... Now, you must keep quiet. Let me say. What is your problem? ...(*Interruptions*)... Mr. Anand Sharma, be brief and speak to the point. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, I am on a point of order. ...(*Interruptions*)... Mr. Deputy Chairman, I want your ruling. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Cooperate with me. ...(*Interruptions*)... Cooperate with me. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, we, as Members of this House, take oath as Members to uphold the Constitution. Now, the Constitution of India does not allow anything which can be said or uttered which is blasphemous. If there is any legal sanction that they can be repeated for what is inflammatory, provocative, insulting and disrespectful about any God, Prophet or Goddesses ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Silence please. ...(*Interruptions*)...

श्री आनन्द शर्माः सर, मेरी बात सुनिए, हमारा समाज बहुधर्मी समाज है, यहां दुनिया के सब धर्म हैं और हर धर्म का बराबर का सम्मान है। किसी न किसी धर्म गुरू के बारे में, देवी-देवता के बारे में किसी न किसी व्यक्ति ने हमारे यहां भी और देश के बाहर भी टिप्पणी की है, कुछ लिखा है, कोई कार्टून बनाए हैं। उन्हें सभ्य समाज ने कभी स्वीकार नहीं किया। अब अगर ऐसी कोई वारदात है, जो सरकार के संज्ञान में है ...**(व्यवधान)**...

सर, मैं पूछना चाहता हूं कि कोई भी सदस्य, विशेष तौर पर केंद्रीय मंत्री जब सदन में चर्चा का उत्तर दे रहे हों, क्या ऐसी कोई बात को, जो कि आपत्तिजनक है, अपमानजनक है, फिर चाहे वह किसी भी ने कही, किसी ने भी लिखी है, जो अपमानजनक है और देश के लोगों की भावनाओं को ठेस पहुंचाती है, कही जा सकती है?

महोदय, कल सदन में दुर्गा मां के बारे में किसी ने कहा, उसे आप गिरफ्तार करें, कार्रवाई करें। मैं उसकी निन्दा नहीं कर रहा हूं, निन्दा तो है ही, बल्कि मैं कह रहा हूं कि कार्रवाई भी करें, क्योंकि सरकार में आप हैं। दुर्गा मां के बारे में कल जो अपमानजनक बात सदन में कही गई, जबकि हम आग्रह करते रहे कि उसे बन्द करिए, लेकिन ऐसा नहीं किया गया, इसलिए जब तक उस पर माफी नहीं होती ...**(व्यवधान)**... I want your ruling that nothing which is blasphemous will ever be said in this House against any Prophet, God or any deity. ...(*Interruptions*)... आप उसे रिकॉर्ड से निकालिए। यह कभी स्वीकार्य नहीं होगा। ...**(व्यवधान)**...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, कल ऑनरेबल मिनिस्टर ने जो रिप्लाई दिया और रिप्लाई के समय जो स्थिति बनी, जिस तरह से हंगामा हुआ और जिस तरह से सदन की कार्यवाही को बाधित करने का प्रयास किया गया। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please ...(*Interruptions*)... No, no. ...(*Interruptions*)... Mr. Anand Sharma, let me solve it. ...(*Interruptions*)... Let me solve it. ...(*Interruptions*)... Let me hear it. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः सर, माननीय आनन्द शर्मा जी सब कुछ जानते हैं, मैं उनका बहुत सम्मान करता हूं। वे और हम जानते हैं कि संविधान में हमारी क्या जिम्मेदारियां हैं। हम

जानते हैं कि दुर्गा मां का भी अपमान नहीं होना चाहिए और भारत मां का भी अपमान नहीं होना चाहिए। हम जानते हैं कि संविधान में हमारी क्या जिम्मेदारियां हैं। हम यह भी जानते हैं कि देश में अगर कहीं कोई भारत विरोधी हरकत हो रही है, तो उसे भी रोकने का अधिकार हमें देश के संविधान ने ही दिया है। यह हमारा संकल्प है और उसके लिए हमारा कमिटमेंट होना चाहिए। **...(व्यवधान)...** सर, दूसरी चीज है कि जिस मुद्दे को लेकर आदरणीय आनन्द शर्मा जी ने आपत्ति की है, मुझे लगता है कि यहां ऑनरेबल मिनिस्टर बैठी हुई हैं, अगर आपने माना कि चर्चा पूरी हुई और चर्चा के बाद मिनिस्टर का रिप्लाई था, वह खत्म हो गया है, तो मुझे लगता है कि आप इस संबंध में रिकॉर्ड को देख लीजिए। अगर रिप्लाई को पूरा नहीं मानते, तो जब ऑनरेबल मिनिस्टर उसका रिप्लाई कंटीन्यू करेंगी। तब वे बताएंगी कि उन्होंने क्या कहा और उसके बारे में उनका क्या ब्यू है। **...(व्यवधान)...**

SHRI ANAND SHARMA: I want your ruling. ...(*Interruptions*)... I want your ruling. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I will give you. ...(*Interruptions*)... I will give you my ruling. ...(*Interruptions*)...

SHRI ANAND SHARMA: I want your ruling कि केंद्रीय मंत्री ने, जो ऐसा कागज छपा, लिखा और बांटा गया, उसे सदन में पूरा पढ़ा, जो घोर आपत्तिजनक और अपमानजनक बात थी, जिससे हमारे देश के 100 करोड़ लोगों की धार्मिक भावनाओं को ठेस पहुंची, जिसे टेलिविज़न ने पूरे देश के घर-घर में दिखाया, उसे हम कैसे स्वीकार करें? हर घर के अन्दर वह गया, सदन में वह पढ़ा गया। **...(व्यवधान)...** आज तक बात को तोड़ा-मरोड़ा गया है, जिसको आज हम स्वीकार करने वाले नहीं हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Let me deal with this. ...(*Interruptions*)... You sit down. ...(*Interruptions*)... Let me deal with this. ...(*Interruptions*)... Now, Shri Sukhendu Sekhar Roy. ...(*Interruptions*)... Mr. Sukhendu Sekhar Roy, what do you want to say? Do you want to say something on this subject?

SHRI SUKHENDU SEKHAR ROY (West Bengal): Yes, Sir. Sir, nobody can hurt the sentiments of our people, so far as the religious sentiments are concerned. Particularly, there cannot be any derogatory remark against any God or Goddess, including Maa Durga. Therefore, whatever has been said and printed about Maa Durga by making some derogatory and insulting remarks should be also condemned by each and all. This is my submission. ...(*Interruptions*)... मां दुर्गा का हम पूजन करते हैं। मां दुर्गा किसी का सैलिंग प्वाइंट नहीं हो सकता।

MR. DEPUTY CHAIRMAN: So, what should the Chair do in this?

श्री सुखेन्दु शेखर रायः किसी का goods नहीं हो सकता बेचने के लिए। जिस तरह मां दुर्गा का अपमान किया गया है, उसको भी कंडेम करना पड़ेगा। **...(व्यवधान)...**

श्री के. सी. त्यागीः सर, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Yes, Tyagiji, do you want to speak on this subject? Then only, I will allow.

SHRI K. C. TYAGI: Yes, Sir, I want to speak on this subject. ...(*Interruptions*)... सर, पिछले काफी समय से ...(व्यवधान)...

SHRI BAISHNAB PARIDA: Sir, under the Constitution, one can worship any God. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Parida, sit down. ...(*Interruptions*)...

SHRI BAISHNAB PARIDA: Everyone has a right to worship...(*Interruptions*)... One can worship Maa Durga; one can worship Mahishasur...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Tyagi, you speak. Mr. Parida, you sit down. ...(*Interruptions*)...

SHRI BAISHNAB PARIDA: No one should object to it. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Tyagi, you say briefly in one sentence.

श्री के. सी. त्यागीः मैं बहुत जल्दी कह रहा हूं ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I have to take up Zero Hour.

SHRI K. C. TYAGI: I want to speak. ...(*Interruptions*)... He is speaking ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I am not allowing him. Only Mr. K. C. Tyagi... (*Interruptions*)... I have to take up Zero Hour. ...(*Interruptions*)... Mr. Parida, sit down. ...(*Interruptions*)... Mr. Tyagi, what do you want to say?

श्री मुख्तार अब्बास नक़वीः उसके बाद जब आनरेबल मिनिस्टर कहेंगी तब ...(व्यवधान)...

SHRI K. C. TYAGI: Sir, very humbly, I want to say पिछले दो तीन महीनों से ...(व्यवधान)... एक ही मिनट में खत्म कर दूंगा।

श्री उपसभापतिः इसके बारे में कुछ बोलना है तो बोलो। हमें क्या करना है, हमें क्या करना है, बोलो। ...(व्यवधान)...

श्री के. सी. त्यागीः इससे पहले प्रोफेट को लेकर के एक पर्चा हमारे उत्तर प्रदेश में छपा। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, I don't want to hear all those things. What should I do in this case? Have you got any suggestion?

श्री के. सी. त्यागीः मेरा यह कहना है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What should I do in this case? You give your suggestion.

श्री के. सी. त्यागीः सर, मेरा सजेशन यह है और मैं इसको कोई गरम नहीं करना चाहता, हिन्दू हो या मुसलमान, सिख हो या ईसाई हो ...**(व्यवधान)**...

श्री उपसभापतिः यह सब को मालूम है।

श्री के. सी. त्यागीः किसी के भी धर्मगुरू, देवी और देवता के बारे में सदन के बाहर जो घटनाएं घटती हैं, उसको जस का तस यहां रखना ...**(व्यवधान)**...

श्री उपसभापतिः सब समझते हैं, अभी क्या करना है, वह बोलो।

श्री के. सी. त्यागीः मंत्री महोदय को अनंकडीशनल माफी मांगनी चाहिए। अगर ये माफी नहीं मांगती हैं, तो सदन की कार्यवाही से निकाला जाना चाहिए। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: No; I don't want to continue this discussion. I want to move to Zero Hour. ...(*Interruptions*)... Zero Hour is there. ...(*Interruptions*)... You go back to your seat. ...(*Interruptions*)... जीरो ऑवर लेना है। What is this, Mr. Tapan Kumar Sen? ...(*Interruptions*)... Your Zero Hour is there. ...(*Interruptions*)...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, this derogatory demeaning of God to divert the offences that they have committed ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Tapan Kumar Sen, you tell me as to what should I do.

SHRI TAPAN KUMAR SEN: By picking up wrong men with concocted evidence ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No; it is not allowed.

SHRI TAPAN KUMAR SEN: *

MR. DEPUTY CHAIRMAN: It is not going on record. ...(*Interruptions*)... Have you got any suggestion to the Chair to solve this issue? If not, keep quiet. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... All of you sit down. ...(*Interruptions*)...

SHRI JAVED ALI KHAN: Sir, I want to say something on this issue. ...(*Interruptions*)... I have a point. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: All of you sit down. Let me solve this. ...(*Interruptions*).... All of you sit down. ...(*Interruptions*)... I cannot allow that point of order now. I have to solve this. ...(*Interruptions*)... See, I was only asking... (*Interruptions*)... Have you got a suggestion? ...(*Interruptions*)...

---

* Not recorded.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, may I say something?

MR. DEPUTY CHAIRMAN: I will call you. ...(*Interruptions*)... Have you got a suggestion to the Chair to solve it? Then I am ready to listen to that.

SHRI JAVED ALI KHAN: Sir, I am giving a suggestion. Please listen to me.

MR. DEPUTY CHAIRMAN: Before that, hon. Minister, would you like to say something now? ...(*Interruptions*)... No reply.

SHRIMATI SMRITI ZUBIN IRANI: Mr. Deputy Chairman, Sir, I am just making a statement here. ...(*Interruptions*)... I am not replying. I am just making a statement here. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I only said, no reply now. ...(*Interruptions*)... On this point, have you got anything to say? ...(*Interruptions*)...

SHRIMATI SMRITI ZUBIN IRANI: Yesterday, I declared that I was humbly hearing every voice in this House. There were challenges thrown with regard to the veracity of certain statements made. Anand Sharma ji very rightfully says that we all spoke about what is free speech under the Constitution that binds us in this House and the other. The Leader of the House also spoke about what is free speech, and, whether hate speech or seditious speech is a free speech. That is a matter of record. Another gentleman in this very House...

MR. DEPUTY CHAIRMAN: Don't go into that. ...(*Interruptions*)...

श्री नीरज शेखर (उत्तर प्रदेश): यह सब वोट के लिए हो रहा है। **...(व्यवधान)...** वोट की राजनीति हो रही है। **...(व्यवधान)...**

SHRIMATI SMRITI ZUBIN IRANI: Sir, please allow me to...

MR. DEPUTY CHAIRMAN: You stick to this point. ...(*Interruptions*)... No, no. ...(*Interruptions*)... Only on this specific point. ...(*Interruptions*)...

SHRIMATI SMRITI ZUBIN IRANI: Sir, I will sit down after I finish. ...(*Interruptions*)... Hon. Deputy Chairman, Sir, all I would like to say is that I was asked yesterday pointedly as to whether what I was reading was authentic. These are authenticated documents from the university itself, which has been proclaimed as a temple of learning and internationally acclaimed. These are not documents of the Government. I read them because I was asked to give a proof. Here, I would also like to say... ...(*Interruptions*)... I would also like to say, I myself am a practicing Hindu. ...(*Interruptions*)... I myself am a Durga worshipper. ...(*Interruptions*)... I said

it with a lot of pain, what is a free speech that certain political entities are giving respectability to. ...(*Interruptions*)... All other statements that I made... ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no. You can say all these things at the time of reply. ...(*Interruptions*)...

SHRIMATI SMRITI ZUBIN IRANI: There is absolutely no problem quoting these very things. ...(*Interruptions*)... What they have a problem is in my reading out authenticated documents highlighting what they supported. ..(*Interruptions*)...

SHRI ANAND SHARMA: This is politics. ...(*Interruptions*)... This is unacceptable.

MR. DEPUTY CHAIRMAN: Okay. Now, Zero Hour submissions. ...(*Interruptions*)... Mr. Pramod Tiwari. ...(*Interruptions*)... Mr. Pramod Tiwari... ...(*Interruptions*)...

श्री आनन्द शर्माः हम इसे स्वीकार नहीं कर सकते। **...(व्यवधान)...** हम संतुष्ट नहीं हैं। प्रश्न यह है कि अगर किसी ने बाहर कोई ऐसी बात कही है तो क्या आप उसको यहां दोहराना चाहते हैं? **...(व्यवधान)...**

श्री जावेद अली खानः आपको हमें सुनने में क्या परेशानी है? **...(व्यवधान)...**

†**جناب دیجاو یعل خان** : آپ کو ںیہم سننے ںیم ایک یپر شانی ہے؟ ---(مداخلت)---

MR. DEPUTY CHAIRMAN: Don't you want me to take up Zero Hour. ...(*Interruptions*)... No, no. You cannot derail Zero Hour like this. ...(*Interruptions*)...

SHRI TIRUCHI SIVA: Sir, we want Zero Hour. ...(*Interruptions*)... Every day, there is... ...(*Interruptions*)...

श्री अली अनवर अंसारी (बिहार): आप रूलिंग दे दीजिए। **...(व्यवधान)...** इस सदन में पढ़ दिया जाए। **...(व्यवधान)...** आपकी रूलिंग चाहिए। कहीं भी ट्रेन में, बस में तरह-तरह के पर्चे बंटते हैं, उन्हें लाकर यहां पढ़ दिया जाए, जो किसी के सेंटिमेंट्स को **...(व्यवधान)...** आप रूलिंग दे दीजिए। अगर मंत्री पढ़ेंगे **...(व्यवधान)...** क्या सबूत है? वह आदमी अपने से छपवाकर भी बंटवा सकता है। कोई भी बंटवा सकता है। आप रूलिंग दे दीजिए कि कहीं का कोई पर्चा, पोस्टर लाकर यहां रख दिया जाए? यह क्या तरीका है? आप मंत्री को मना कीजिए। यह परिपाटी बनेगी तो कल को कोई भी पर्चा लाकर यहां पढ़ देगा। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: You are correct. I posed the question to the House. ...(*Interruptions*)... आपने जो कहा, ठीक है। **...(व्यवधान)...**

श्री अली अनवर अंसारीः कोई बाहर का पर्चा बिना आपकी इजाज़त के लाकर **...(व्यवधान)...**

श्री उपसभापतिः आप बैठिए। मैं आपकी बात समझ गया हूं। **...(व्यवधान)...** आप बैठिए। **...(व्यवधान)...** आपने जो कहा, वह ठीक है। **...(व्यवधान)...**

---

† Transliteration in Urdu script.

श्री नीरज शेखरः समाचार पत्रों में क्या आता है, हम लोग यहां लाकर पढ़ दें? ...(**व्यवधान**)...

श्री अली अनवर अंसारीः आप रूलिंग दे दीजिए।

MR. DEPUTY CHAIRMAN: What you said is correct. I am not disagreeing with you. I am telling you that I asked the House: Is there any suggestion for the Chair? ...(*Interruptions*)... Nobody said. ...(*Interruptions*)...

SHRI TIRUCHI SIVA: Sir, every day, the Zero Hour is killed. ...(*Interruptions*)... We want Zero Hour. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Anyhow, yesterday, I had committed that today there will be Zero Hour. Now, I am taking up Zero Hour. I have to take it. ...(*Interruptions*)...

श्री नीरज शेखरः सर, जावेद जी को कुछ बोलना है। ...(**व्यवधान**)...

SHRI GHULAM NABI AZAD: Mr. Deputy Chairman, Sir, you have asked the House ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please ask your Members to keep quiet. ...(*Interruptions*)... I have to take up Zero Hour also. Please cooperate with me. ...(*Interruptions*)...

SHRI GHULAM NABI AZAD: We will cooperate. We are very much interested in cooperation. We are very much interested in running the Business of the House.

MR. DEPUTY CHAIRMAN: What is your suggestion? Please tell me.

SHRI GHULAM NABI AZAD: But it is a very serious issue, which we are discussing at this moment.

MR. DEPUTY CHAIRMAN: What should I do?

SHRI GHULAM NABI AZAD: It is very simple. The hon. Minister should apologize to the House for what she has said yesterday. ये तमाम शब्द इस्तेमाल नहीं कर सकती हैं, जैसा कि हमारी साथी श्री आनन्द शर्मा जी ने बताया। हमारे बहुत सारे रिलिज़ियस गुरू हैं, उनके खिलाफ तो दुनिया भर में एक कैम्पेन होता है, अलग अलग सोच के लोग हैं, लेकिन हम उनको उसी जुबान में,

†یہ تمام الفاظ استعمال نہیں کر سکتی ہیں، جیسا کہ ہمارے ساتھی شری آنند شرما جی نے بتایا۔ ہمارے بہت سارے ریلیجئنس گرو ہیں، ان کے خلاف تو دنیا بھر میں ایک کیمپین ہوتا ہے، الگ الگ سوچ کے لوگ ہیں، لیکن ہم ان کو بھی اسی زبان میں

the same language we never use either in the Press or in the media, print or electronic, and least on the floor of the House. ...(*Interruptions*)...

† Transliteration in Urdu script.

SHRI TIRUCHI SIVA: Sir, every day this is happening. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no; please don't ...(*Interruptions*)...

श्री गुलाब नबी आज़ादः इसलिए इसको प्रोसीडिंग से निकाल देना चाहिए। ...**(व्यवधान)**... और उससे पहले माफी मांगनी चाहिए। ...**(व्यवधान)**...

†**جناب غلام نبی آزاد** : اس لئے اس کو پروسیڈنگ سے نکال دینا چاہئے ---(مداخلت) - اور اس سے پہلے معافی مانگنی چاہئے ---(مداخلت)---

श्री मुख्तार अब्बास नक़वीः सर, ऑनरेबल लीडर ऑफ द अपोजिशन ने एक बात कही है। हम पिछले दो सत्र से एक बात देख रहे हैं कि एक "शॉर्ट ड्यूरेशन", दो "कॉलिंग अटेंशन" और एक "apology" ये होता है और सदन में कोई भी लेजिस्लेटिव काम नहीं होता। ...**(व्यवधान)**... एक "शॉर्ट ड्यूरेशन" डिस्कशन होगा, दो "कॉलिंग अटेंशन" होंगे और एक "apology" होगी। ...**(व्यवधान)**...

SHRI SITARAM YECHURY: Sir, this is unfair. ...(*Interruptions*)... This is unfair, Sir. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः अपोलजी किसलिए, इसलिए कि हमने कह दिया कि राहुल गांधी को राष्ट्रद्रोहियों के काम में हिस्सेदारी, भागीदारी नहीं करनी चाहिए? ...**(व्यवधान)**... हमने कह दिया कि जो कुछ वहां हो रहा था, उसने देश के सम्मान और स्वाभिमान को चुनौती दी है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Okay. ...(*Interruptions*)... All right. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः हमने यह कह दिया कि हम देश के आतंकवादियों के साथ कोई समझौता नहीं करेंगे। ...**(व्यवधान)**... आप कहेंगे कि नहीं "apology" मांगो। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Sit down. ...(*Interruptions*)... Mr. Minister, please sit down. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः आप जो करेंगे, वह पुण्य और हम जो करेंगे, वह अपुण्य, यह नहीं चलेगा। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Now, all of you please sit down. ...(*Interruptions*)... Hon. Members, please sit down. ...(*Interruptions*)... Mr. Minister, please sit down. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः देश की प्रोग्रेस को रोकना देश हित में नहीं है, न आपके हित में है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mr. Minister, please sit down. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः हमारा आपसे अनुरोध है कि ...**(व्यवधान)**...

---

† Transliteration in Urdu script.

SHRI SITARAM YECHURY: Sir, that can't remain on records. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Hon. Members, ..(*Interruptions*).. No, no; I am not allowing anybody. ..(*Interruptions*).. Let me say. ...(*Interruptions*)...

SHRI SITARAM YECHURY: That can't remain on records. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I am not allowing. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... Let me say. ...(*Interruptions*)... You sit down. ..(*Interruptions*).. Hon. Members, I have to say something. Now I am forced to say this. It is a tradition of this House from the very time this House is constituted that no blasphemy will be said here by any Member. Nothing will be said which hurts the feeling of any community. That is a tradition of this House. ...(*Interruptions*)... Therefore, what I can do now... ...(*Interruptions*)... Please keep quiet. ...(*Interruptions*)... Therefore, what I can do now ...(*Interruptions*)...

SHRI V. P. SINGH BADNORE (Rajasthan): Sir, I have one thing to say. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No; you please sit down. You are a Vice-Chairman. I am speaking. Why do you want to intervene? You create problem and put me into trouble. ...(*Interruptions*)... If you want, you can solve it. I know it. ...(*Interruptions*)... Now, listen. Now you want me to take the burden. So, I am telling you, I will go through the record. Anything that is blasphemy or amounts to blasphemy will be expunged. ...(*Interruptions*)... That's all what can I do? ...(*Interruptions*)... That is over. ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, the Minister has accused us. ...(*Interruptions*)... The Minister has accused us that we want only Short Duration Discussion and Calling Attention Motion, and we don’t want to pass any legislative business. That's a wrong accusation. ...(*Interruptions*)... We have ..(*Interruptions*)..

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. Anand Sharma, ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, the Minister of Parliamentary Affairs should withdraw his allegation. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Now, Zero Hour, Mr. Pramod Tiwari. ...(*Interruptions*)... Mr. Pramod Tiwari. ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, he has to withdraw his accusation. ...(*Interruptions*)...

श्री मुख़्तार अब्बास नक़वीः इधर से बहाना कर के ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Pramod Tiwari, please say. ...(*Interruptions*)... You speak. You ignore all others. ...(*Interruptions*)...

सुश्री मायावती: उपसभापति महोदय ...(**व्यवधान**)... उपसभापति महोदय, हमारी पार्टी ने रोहित वेमुला के मामले में मांग की थी, उसके बारे में कोई जवाब नहीं आया है। ...(**व्यवधान**)...

श्री प्रमोद तिवारी (उत्तर प्रदेश): उपसभापति महोदय, आज से कुछ दिन पहले ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: In your case, I will give direction after this. ...(*Interruptions*)... I have called him. He is speaking. I will come to you. ...(*Interruptions*)... I know that. ...(*Interruptions*)... I will do that. ...(*Interruptions*)... I will do that. मैं करूंगा, आप बैठिए। ...(**व्यवधान**)... आप बैठिए, मैं करूंगा। ...(**व्यवधान**)... श्री प्रमोद तिवारी। ...(**व्यवधान**)...

श्री जावेद अली खान: सर, हम भी एक बड़ी पार्टी के सदस्य हैं।

†**جناب جاوید علی خان (اترپردیش):** سر، ہم بھی ایک بڑی پارٹی کے سدسئیے ہیں۔

MR. DEPUTY CHAIRMAN: No, please. ...(*Interruptions*)... Please. ...(*Interruptions*)... Please. ...(*Interruptions*)...

श्री जावेद अली खान: हमें भी मौका दिया जाए।

†**جناب جاوید علی خان (اترپردیش):** ہمیں بھی موقع دیا جائے۔

MR. DEPUTY CHAIRMAN: Tiwariji, are you speaking? ...(*Interruptions*)... Do you want to speak?

SHRI PRAMOD TIWARI: Yes, Sir. ...(*Interruptions*)... I am speaking. ...(*Interruptions*)...

MATTERS RAISED WITH PERMISSION

Need for CBI inquiry into the launch of cheapest mobile phone for ₹ 251

श्री प्रमोद तिवारी (उत्तर प्रदेश): महोदय, आज से कुछ दिन पहले उत्तर प्रदेश के नोएडा में एक बड़े भाजपा के नेता, जो मार्गदर्शक मंडल के सदस्य हैं, उनकी उपस्थिति में 251 रूपए में स्मार्ट फोन देने का एक कार्यक्रम आयोजित किया गया। ₹ 251. I am using the word. सर, क्या 251 रूपए में स्मार्ट फोन दिया जा सकता है? सर, 6 करोड़ फोन्स की बुकिंग हुई है और 251 रूपए के हिसाब से यह रकम सैकड़ों करोड़ों में बैठती है। इस फर्म के डायरेक्टर ने खुद कहा है कि हम जब इस फोन का प्लांट लाएंगे, तो हमें फोन 1400 में पड़ेगा। अब ये 1400 में लाएंगे और 251 रूपए में बेचेंगे। सर, मैं निश्चित रूप से आरोप लगाना चाहता हूं कि यह सरकार एक बहुत बड़ा घोटाला करने जा रही है। मैं कहना चाहता हूं कि उपभोक्ता के हित संरक्षण के

† Transliteration in Urdu script.